

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4424  
ANSWERED ON:21.12.2011  
LTC TO RETIRED EMPLOYEES  
Patil Shri C. R.

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether a large number of Government employees, due to service related obligations and apprehension for affecting the studies of their children, do not avail the benefit of Leave Travel Concession facility during their service period and hence large number of Government employees remain deprived of this facility;
- (b) if so, whether the Government in view of the above facts and realizing the importance of pilgrimage in old age, proposes to give the benefit of LTC to the retired Government employees like in case of retired Railway employees;
- (c) if so, the details thereof and the time by which it is likely to be granted; and
- (d) if not, the reasons therefor?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

- (a): Nothing has been brought to the notice of the Central Government.
- (b): No, Madam.
- (c): Does not arise.
- (d): There is not provision under the scheme.